

HANDING OVER OF DELHI KOTWALI
POLICE STATION TO S. G. P. C.

100. SARDAR GURCHARAN SINGH
TOHRA :

SARDAR HARCHARAN
SINGH DUGAL :

SARDAR NARINDAR SINGH
BRAR :

Will the Minister of HEALTH AND
FAMILY PLANNING AND WORKS
HOUSING AND URBAN DEVELOPE-
MENT be pleased to state:

(a) What is the latest position in
regard to the handing over of the Delhi
Kotwali Police Station land and building
to the Shiromani Gurdwara Parabandhak
Committee; and

(b) When the entire building of the
Delhi Kotwali Police Station will be
made available to the said Committee?

THE MINISTER OF STATE IN
THE MINISTRY OF HEALTH
AND FAMILY PLANNING AND
WORKS, HOUSING AND URBAN
DEVELOPMENT (SHRI B. S.
MURTHY): (a) and (b) According to
the settlement with the Gurdwara
Parabandhak Committee, only a portion
of land, measuring 0.7 acre and struc-
tures built thereon, will be handed over
to the Shiromani Gurdwara Prabandhak
Committee as soon as a new Kotwali
at Darya Ganj is constructed to house
the inmates/offices of Kotwali Chandni
Chowk, Delhi.

CREDIT AND MANAGEMENT POLICIES FOR THE NATIONALISED BANKS

101. SHRI BHUPESH GUPTA :

SHRI A. G. KULKARNI :

SHRI NIREN GHOSH :

SHRI RAJANARAIN :

SHRI REWATI KANT SINHA :

SHRI K. P. SUBRAMANIA
MENON :

SHRI M. K. MOTHIA :

SHRI GODEY MURAHARI :

SHRI N. R. MUNISWAMY :

SHRI KALYAN ROY :

SHRI KRISHAN KANT :

SHRI J. P. YADAV :

Will the PRIME MINISTER be
pleased to state :

(a) Whether Government have worked
out a new comprehensive credit policy
for the nationalised banks.

(b) If so, whether Government propose
to lay a copy of the text of the credit
policy on the Table of the House;

(c) Whether any consultation on the
matter took place with the representatives
of the bank employees before the for-
mulation of the new credit policy;

(d) Whether Government have decided
about the policy and directions for the
operation of the fourteen nationalised
banks; and

(e) if so, what are the details thereof?

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI P. C. SHETHI) :

(a) and
(b) The nationalised banks have
been advised to meet in an increasing
measure the credit need of the neglected
sectors such as small farming, small
scale industry, small retail trade, self
employed persons etc. Many of these banks
have announced schemes for meeting the
production needs of small borrowers.
in particular retailers, road transport
operators, minor repair industry, profes-
sional and self-employed persons.

(c) No, Sir.

(d) and (e) Government are precluded
from giving any directions to the nation-
alised banks which may be contrary
to the provisions of sec. 35A of the Banking
Regulation Act during the pendency of
a writ petition in the Supreme Court.
However pending the constitution of
Boards of Directors for the nationalised
banks, in each bank there is an internal
management committee consisting of the
Custodian, some senior officers and a
nominee of the Reserve bank of India.

R. B. I. CIRCULAR TO NATIONALISED BANKS

102. SHRI LOKANATH MISRA :

SHRI DEVI SINGH :

SHRI K. C. PANDA :

DR. B. N. ANTANI :

SHRI S. S. MARISWAMY :

Will the PRIME MINISTER be
pleased to state :

(a) Whether the Reserve Bank of India
has recently issued a circular to all nation-
alised banks in regard to extending
credit facilities to small entrepreneurs
and industrialists; and